

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-326-2020

Orange Business Service India Technology
Pvt. Ltd.

... Petitioners

Versus

Info Tech Corporation of Goa &Anr.

.... Respondents

Mr. A. D. Bhobe with Ms. Kalpa Govekar, Advocate for the
Petitioners.

Mr. Devidas J. Pangam, Advocate General with Ms. Maria S. J.
Correia, Additional Government Advocate for the Respondent No. 2.

Coram : M. S. SONAK &
M. S. JAWALKAR, JJ

Date: 04th November, 2020

P.C.

Heard Mr. A. D. Bhobe, the learned Counsel for the
petitioner. Mr. Devidas J. Pangam, the learned Advocate General
appears with Ms. Maria S. J. Correia, the learned Additional
Government Advocate for the respondent No.2.

2. The learned Counsel for the parties states that they have
no objection to this Bench taking up this matter.

3. Issue notice to respondent No.1 returnable on

25.11.2020. In addition to the usual mode of service, private service is permitted.

M. S. JAWALKAR, J.

M. S. SONAK, J.

msr